

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 274 of 2013

Dated : 17th December, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s): Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel seeks some time to get instructions for appearing in the matter and also to file the reply, if any. Accordingly, he is directed to file the reply on or before 10.01.2014 after serving copy on the other side.

Post the matter on **23.01.2014.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**